

Shri R.Varadharajan, Member (Judicial) is a Commerce Graduate from Madras University. Completed his Law Degree from Delhi University in the year 1989 and soon thereafter enrolled himself as an Advocate with Tamil Nadu Bar Council and practiced as an Advocate in Madras High Court on the Original and Appellate Jurisdiction and other civil courts as well as before Company Law Board, Consumer Forums, Sales Tax Appellate Tribunals, Debt Recovery Tribunals as well as Debt Recovery Appellate Tribunal, Economic Offences Courts and Metropolitan Magistrate Courts in relation to Section 138 N.I. cases. He is also a qualified Chartered Accountant.

At the commencement of his practice he was attached with a Senior Advocate, specializing in Company Law and in the year 1993-94 started his own practice and had appeared before the erstwhile Company Law Board in several matters. In the High Court of Madras his specialization was on the company side and at the time of joining National Company Law Tribunal, he was in active practice. He had also acted as an Arbitrator in relation to disputes concerning Non Banking Finance Companies.

He joined as Member (Judicial) in National Company Law Tribunal on 10th June, 2016.